

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 16-04-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 136 of 2016 (SZ)	<p style="text-align: center;">Capt. B.S.Prakash, Athani Lane Vanchiyoor, Thiruvananthapuram, Kerala</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">Union of India, Rep. by its Secretary, MoEF &amp; CC, New Delhi and 6 others</p>	<p style="text-align: center;">M/s. V.J.Arul Raj <b>Counsel for Applicant</b></p> <p style="text-align: center;">M/s.G.M Syed Nurullah Sheriff for R1</p> <p style="text-align: center;">M/s. E.K. Kumaresan for R2 ,R4,R5, R6</p> <p style="text-align: center;">M/s. D.S.Ekambaram for R3</p> <p style="text-align: center;">M/s.Abdul Razack for R7</p>	22.05.2018
2	<p>M.A.No.32 of 2017 (SZ) &amp; M.A.No.35 of 2017 (SZ)</p> <p style="text-align: center;"><b>IN</b></p> <p>Application No.14 of 2017 (SZ)</p> <p>Application No.14 of 2017 (SZ)</p>	<p style="text-align: center;">Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF &amp; CC New Delhi and 13 others</p> <p style="text-align: center;">Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF &amp; CC New Delhi and 13 others</p>	<p style="text-align: center;">M/s.K.Mageshwaran <b>Counsel for Applicant</b></p> <p style="text-align: center;">Mr. G.M Syed Nurullah Sheriff for R1,R14</p> <p style="text-align: center;">M/s. E.Manoharan for R2 to R5, R7, R8</p> <p style="text-align: center;">M/s.H.Yasmeen Ali for R6</p> <p style="text-align: center;">M/s.Krishna Ravindran for R9</p> <p style="text-align: center;">M/s.Vasudevan for R10</p> <p style="text-align: center;">M/s. S.Raghunathan for R11</p> <p style="text-align: center;">M/s.D.S.Ekambaram for R12</p> <p style="text-align: center;">M/s.Su.Srinivasan for R13</p> <p style="text-align: center;">M/s.K.Mageshwaran <b>Counsel for Applicant</b></p> <p style="text-align: center;">Mr. G.M Syed Nurullah Sheriff for R1,R14</p> <p style="text-align: center;">M/s. E.Manoharan for R2 to R5, R7, R8</p> <p style="text-align: center;">M/s.H.Yasmeen Ali for R6</p> <p style="text-align: center;">M/s.Krishna Ravindran for R9</p>	22.05.2018

			M/s.Vasudevan for R10 M/s. S.Raghunathan for R11 M/s.D.S.Ekambaram for R12 M/s.Su.Srinivasan for R13	
3	Application No. 16 of 2017 (SZ)	Saravana Dakshinamurthy Chennai <b>Vs</b> Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 8 others	M/s.Yogeshwaran <b>Counsel for Applicant</b> M/s. G.M Syed Nurullah Sheriff for R1 M/s.Su.Srinivasan for R2 & R3 M/s.E.Manoharan for R4 M/s.Krishna Ravindran for R5 M/s. S.Raghunathan for R7 M/s.D.S.Ekambaram for R8 M/s.H.Yasmeen Ali for R9	<b>22.05.2018</b>
4	Application No. 38 of 2017 (SZ) (TPB)	Ashwini Kumar <b>Vs</b> Unoin of India and others	M/s.VSA Legal Advocates <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2 M/s. E.Manoharanfor R3 M/s.H.Yasmeen Ali for R4	<b>22.05.2018</b>
5	Application No. 40 of 2017 (SZ) (TPB)	P.Soma Sundaram <b>Vs</b> Unoin of India and others	M/s. P.V.Yogeswaan & K.Mayilsamy <b>Counsel for Applicant</b> M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2, R3 M/s.D.S.Ekambaram & P.Jayalakshmi for R4	<b>22.05.2018</b>
6	Application No.92 of 2017 (SZ)	Punganur Consumer Protection Council (Regd.No.32/92) Rep by its Advisor S.Vijayakumar Tamil Nadu <b>Vs</b> The State of Tamil Nadu Rep by its Secretary, Department of Revenue (Land Department) Chennai and 9 others	S.Vijaya Kumar <b>Party in Person</b>  M/s. E.Manoharan for R1 to R8 M/s .P.Srinivas for R8	<b>22.05.2018</b>

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
7	<b>Application No.09 of 2014 (SZ) [WP. No. 8011 of 2011 (THC)]</b>	Puducherry Environment Protection Association, Rep by its Secretary, Koodapakkam Post, Puducherry <b>Vs</b> Union of India, Rep by the Secretary, MoEF, New Delhi and 6 Others	M/s. A.yogeshwaran <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 M/s. K.R. Harin for R2, R5 & R6 Mrs. A. Sathyabama for R3 Smt. Yasmeen Ali for R4 M/s. Anirudh Krishnan for R7	<b>22.05.2018</b>
8	M.A.No.235 of 2017 (SZ) <b>IN</b> Application No. 86 of 2016(SZ)  M.A.No.188 of 2017(SZ) <b>IN</b> Application No. 86 of 2016(SZ)	K. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist. <b>Vs</b> The Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 7 others  The Local Administration Department Government of Puducherry Rep.,by its Director <b>Vs</b> K. Lakshmanasamy, President, Perambai panchayat, Perambai, Villupuram Dist	M/s. Yogeshwaran.A <b>Counsel for Applicant</b>  M/s.M.Sumathi for R1 Mr. K.R. Harin for R2 to R6 Mrs. Sathyabama for R7 M/s.D.Lakshmipathy for R8  M/s. K.R. Harin <b>Counsel for Applicant</b> M/s. Yogeshwaran.A for R1 M/s.M.Sumathi for R2 Mr. K.R. Harin for R3 to R7 Mrs. Sathyabama for R8 M/s.D.Lakshmipathy for R9	<b>22.05.2018</b>
9	M.A.No.196 of 2017(SZ) <b>IN</b> Application No. 77 of 2016(SZ)	Padma Kodali, Bellary District, Karnataka State. <b>Vs</b> Karnataka State Pollution Control Board, Rep. by its Member Secretary,	Mrs.Padma Kodali <b>Party in Person</b> M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4	<b>22.05.2018</b>

	Application No. 77 of 2016(SZ)	Bengaluru, Karnataka State and 4 others Padma Kodali, Bellary District, Karnataka State. <b>Vs</b> Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others	M/s. K.Venkatasubramani for R5 Mrs.Padma Kodali <b>Party in Person</b>  M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4 M/s. K.Venkatasubramani for R5	
10	Application No. 203 of 2017(SZ)	I.Margo Coonoor, The Nilgris District. <b>Vs</b> The Commissssioner, Coonoor Munucipality, The Nilgris district and 3 others	M/s. M.Manivasagam Associates <b>Counsel for Applicant</b>  M/s. P.Srinivas for R1 M/s. E.Manoharan for R2 M/s. Yasmeen Ali for R3, R4	22.05.2018
11	Application No.79 of 2017(SZ)	Heal the Society Charitable Trust Rep., by its President Kadapa District, Andhra Pradesh <b>Vs</b> The Union of India Rep., by its Secretary MoEF & CC, New Delhi and 3 others	M/s.Taurus Associates <b>Counsel for Applicant</b>  M/s. Me. Saraswathy for R1 M/s. H. Yasmeen Ali for R2 to R4	22.05.2018
12	Appeal No.57 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai , And 2 others	M/s. V.Suthakar <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	22.05.2018
13	Appeal No.58 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai, And 2 others	M/s. V.Suthakar <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	22.05.2018

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